

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.54/2015
RT CP No.78/Chd/Pb./2017**

In the matter of:

M/s Kotak Mahindra Bank Ltd.Petitioner.

Versus.

M/s Silver Oaks Township Pvt.Ltd.Respondent.

Present: None.

As per the office report, no information has been filed by the petitioner. This matter was received by transfer from the Hon'ble High Court and was at the stage of notice to the respondent company. The matter be now listed on 21.07.2017 and notice of the hearing of the petition be issued to the learned counsel for the petitioner forthwith by speed post for the date fixed.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

July 04, 2017.
Ashwani